

in foreign exchange. But their repayment, as in the case of bonds sold in India, will be made in India in Indian rupees.

**Army Officer died in Hussaini-walla Lake near Ferozepore**

10378. SHRI R.L. BHATIA : Will the Minister of DEFENCE be pleased to state :

(a) whether four army officers including three women, died when their boat capsized in the Hussaini-walla lake near Ferozepore on the 4th April, 1982 ;

(b) if so, whether any enquiry had been conducted into this mishap ; if so, the outcome thereof ; and

(c) the departmental action taken to prevent such accidents arising in future ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) Yes, Sir. A Court of Inquiry has been ordered to investigate into the cause of the incident. Its findings and opinion are awaited.

(c) The kind of departmental action which will be appropriate to prevent such incidents in future will be become apparent after the findings of the Court of Inquiry are available.

**Relaxation of Duty on Export of Chrome Ore**

10379. DR. KRUPASINDHU BHOI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government of Orissa has approached Central Government for relaxation of duty on export of chrome ore ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). Yes, Sir. Orissa Government requested the Central Government for fixation of the Export duty on Chromite Ore at an *ad valorem* rate against the existing specific rates, keeping in view (i) the fall in prices in the international market, (ii) rise in production costs, and (iii) stiff competition from other producer countries.

(c) The specific rates of export duty on chromite ore have been revised to 10% *ad valorem*.

**Bonus to Employees of C.P. Cell of Ordnance Directorate at Army H.Q.**

10380. SHRI DAYA RAM SHAKYA : Will the Minister of DEFENCE be pleased to state :

(a) is it a fact that C.P. Cell of Ordnance Directorate at Army HQ is a lower formation functioning on behalf of C.O.D. Kanpur and C.O.D. Chheoki ;

(b) whether it is also a fact that terms and conditions of service of employees serving with the C.P. Cell are at par with the CODs and other depots controlled by AOC (R) Secunderabad ; and

(c) if replies to (a) and (b) above be in the affirmative, the reasons why bonus has not been granted to C.P. Cell employees and why a finance/establishment is not authorised to C.P. Cell ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) No, Sir. Central Provisioning Cell is a separate organisation attached to Army Headquarters.

(b) Yes, Sir.

(c) Only 38 specified units under the Ordnance Services Directorate have been considered eligible for coverage under the productivity linked bonus scheme. There is no proposal to cover the generality of Central Government employees under this Scheme.

Since the CP Cell is an organisation attached to Army Headquarters, no separate finance/establishment for this Cell is necessary.

#### Transfer and Promotion Policy in State Bank of India

10381. SHRI K. B. S. MANI ; Will the Minister of FINANCE be pleased to state :

(a) whether it is true that some of the Senior Technical Officers in State Bank of India remain in the same place for more than 15 years ; and

(b) what is the transfer and promotion policy for such officers in these banks ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). State Bank of India has reported that the Consultancy Cells where Technical Officers are posted function only at the Local Head Offices or the Chief Regional Managers' Offices. Therefore, it is possible that, unlike general cadre officers who are transferred periodically to different posts at different levels within the organisation, some of the Technical Officers may remain in the same place for long periods. However, the promotion policy for Technical Officers is more or less the same as that applicable to the general cadre officers.

#### Reservation for SCs/STs in Indian Overseas Bank

10382. SHRI THAZHAI M. KARUNANITHI : Will the Minister of FINANCE be pleased to state :

(a) is it a fact that the Government of India orders providing for reservation for SCs/STs at the time of initial recruitment, promotion and confirmation in Indian Overseas Bank, particularly in Tamil Nadu, in Group A to Group D are not being followed and if so, the reasons;

(b) if implemented, the details thereof from the date of issue of these orders for Group A to D; and

(c) if there is any backlog, what remedial action Government propose to take to wipe of the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). In banks there are only three cadres of employees namely, Officers, Clerks and Subordinate Staff. The Indian Overseas Bank has introduced reservation for Scheduled Castes and Scheduled Tribes in direct recruitment and also in promotion. The Cadre-wise information of total number of employees belonging to SC/ST communities working in Indian Overseas Bank as on 1-1-1982 is as follows :

Cadre	Total No. of employees	SC/ST
Officers	4611	460
Clerks	11632	2684
Sub. Staff	2762	1227

The public sector banks and the Banking Service Recruitment Boards have been advised to undertake special recruitments exclusively for SC/ST candidates in order to clear the backlog, wherever considered necessary.